

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	<b>RCP NO.3/2024 in CA No.18/97/HDB/2018</b>
NAME OF THE COMPANY	<b>Venkateswara Sugar Industries Pvt Ltd &amp; 2 others</b>
NAME OF THE PETITIONER(S)	<b>Chadalavada Krishna Murthy</b>
NAME OF THE RESPONDENT(S)	<b>Venkateswara Sugar Industries Pvt Ltd &amp; 2 others</b>
UNDER SECTION	<b>97</b>

**ORDER**

**Present:** Ld. Proxy Counsel Ms. Sandhya Rani for the Petitioner.  
Ld. PCS Ms. Devangi for the Respondent.

Pleadings stand completed. Post before the regular bench, **matter is adjourned to 21.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**